

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/56/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 6th January, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. DJCH.I-5/2019-2022/01 Dated 03.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at your own cost, from the morning of 14.01.2022, till the morning of 17.01.2022**, has been granted. The next senior most Judicial officer at Chirang, Kajalgaon, will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 57 /A, dated , 06-01-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)